location survey, planning and execution and supply of Rails, Rolling stock and other materials for a new railway line in Syria. The reaction of the Government of Syria to this offer is awaited.

ALLOWANCES DRAWN BY CHAIRMAN, KHADI AND VILLAGE INDUSTRIES COMMISSION

5010. SHRI S.C. SAMANTA : Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COM-PANY AFFAIRS be pleased to state :

(a) whether the headquarters of the Chairman of Khadi and Village Industries Commission is in Bombay;

(b) whether the Chairman of the Commission is entitled to D.A. during his frequent sojourn in New Delhi;

(c) the amount of D.A. and other allowances drawn during air travel by the Chairman; and

(d) the detailed break-up of the actual amount drawn by him for his visits to and sojourn in Delhi between August, 1969 and 15th October, 1969?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The Chairman of the Commission is entitled to T.A. and D.A. for journeys performed in connection with the discharge of his functions.

(c) During air travel besides air fare the Chariman of the Commission draws incidental charges of Rs. 10 only, as admissible under the rules applicable to his grade in Government service.

(d) During the period in question, Rs. 276 were drawn by the Chairman for his journey from Delhi to Bombay. The details are as follows :

| Date of travel       | 14-8-1969 |
|----------------------|-----------|
|                      | Rs.       |
| Amount of T.A. drawn | 266 ·00   |
| Incidental charges   | 10-00     |
| Total amount drawn   | 276 00    |
|                      |           |

SPEEDING UP OF DELHI-AHMEDABAD MAIL

5011. SHRI D.N. PATODIA : Will the Minister of RAILWAYS be pleased to state : (a) whether it is a fact that the preliminary tests have shown that it is possible to increase the speed of the Delhi-Ahmedabad Mail; and

(b) if so, whether Government propose to introduce fast moving trains on this line and, if so, when?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) Proliminary tests have not been completed yet.

(b) Does not arise.

## कोच क्लकों, टैली क्लकों तथा टिकट कलक्टरों की नियुक्ति

5012. श्री मोलहू प्रसांद : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे सेवा आयोग, इलाहाबाद द्वारा नवम्बर, 1966 में कोच क्लकों, टैली क्लकों तथा टिकट कलक्टरों के कितने पदों के लिए विज्ञापन दिया गया बा;

(ख) उक्त पदों सम्बन्धी लिखित परीक्षा तथा साक्षात्कार (इंटरव्यू) में कितने अक्यर्थी सफल हए;

(ग) तालिका में कितने अर्थ्याधयों के नाम रखे गये थे तथा उक्त तालिका कब बनाई गई थी:

(घ) उनमें से नियुक्त किये गये अभ्य-घियों की संख्या के बारे में पूर्ण ब्यौरा क्या है; और

(ङ) यदि कोई भी अभ्यर्थी नियुक्त नहीं किया गया है, तो उसके क्या कारण हैं?

विधि तथा समाज कल्याण और रेलवे मंत्री (श्री गोविन्द मेनन) : (क) से (ङ). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी।

डिवीजनल सुपरिन्टेन्डेंट कार्यालय, ल**व**नऊ की उच्च शक्ति प्राप्त समिति का प्रतिवेदन

5013. भी मोलहू प्रसादः क्या रेलवे मंत्री 11 मार्च. 1969 के अतारांकित प्रश्न